<table>
<thead>
<tr>
<th>SESSIONS</th>
<th>TIME</th>
<th>Schedule</th>
</tr>
</thead>
<tbody>
<tr>
<td>I</td>
<td>Upto 09:30 A.M.</td>
<td>Reporting of the participants</td>
</tr>
</tbody>
</table>
| I        | 09:40 A.M. to 10:30 A.M. | Inauguration of the Colloquium  
  – By Hon’ble The Chief Justice  
  in presence of  
  Hon’ble Judge In-charge, Judicial Education and  
  Hon’ble Members of the Training Committee  
  Followed by Group Photograph and High Tea |
| II       | 10:30 A.M. to 12.00 Noon | District Court Administration: In general  
  – By Shri Rajendra Kumar Vani  
  Registrar General, High Court of MP  
  Role & responsibilities of District & Sessions Judge on issues relating to Judicial Infrastructure at district level (Court complex, Residence, Mediation Centers, Centralized Filing Counters, Furniture, Furnishings, Maintenance) & Disaster Management  
  – By Shri Sanat Kumar Kashyap  
  Registrar (W & I), High Court of MP  
  TEA BREAK 12:00 Noon to 12:15 P.M. |
| III      | 12.15 P.M. to 01.45 P.M. | Delay and Arrears, Held-up & Missing Cases, Physical Verification & NJDG  
  – By Shri Onkar Nath  
  Member Secretary, SCMS, High Court of MP  
  & District Court Establishment and Correspondence/communication with Registry  
  – By Shri Bhagwati Prasad Sharma  
  Registrar (DE), High Court of MP  
  01.45 P.M. to 02.15 P.M. | Issues relating to District Legal Services Authority  
  – By Smt. Giribala Singh  
  Member Secretary, SALSA  
  TEA BREAK 04:15 P.M. to 04:30 P.M. |
| IV       | 03:00 P.M. to 04:15 P.M. | Role and responsibility of D.D.O. – Issues relating to purchase & store. Issues relating to Leave rules, T.A. rules, Medical Reimbursement, LTC & HTC.  
  – By Shri R.K. Mishra  
  OSD (Accounts), High Court of MP  |
| V        | 04:30 P.M. onwards | Sharing of Best Practices by District & Sessions Judges: Open interaction  
  LUNCH BREAK 02:15 P.M. to 03:00 P.M.  
  TEA BREAK 04:15 P.M. to 04:30 P.M. |
## DAY TWO: 11.01.2020 (Saturday)

<table>
<thead>
<tr>
<th>Time</th>
<th>Session Details</th>
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<tbody>
<tr>
<td><strong>I</strong> 09:30 A.M. to 10:45 A.M.</td>
<td>Departmental enquiries and disciplinary proceedings</td>
</tr>
<tr>
<td>10:45 A.M. to 11:00 A.M.</td>
<td><strong>TEA BREAK</strong></td>
</tr>
<tr>
<td>11:00 A.M. to 12:00 Noon</td>
<td><strong>II</strong> District Judge : A role model</td>
</tr>
<tr>
<td>12:00 Noon to 12.45 P.M.</td>
<td>Assessment of work of Judges of District Judiciary and ACRs</td>
</tr>
<tr>
<td>12.45 P.M. to 01.45 P.M.</td>
<td>Issues relating to vigilance</td>
</tr>
<tr>
<td>02:30 P.M. to 03.45 P.M.</td>
<td><strong>IV</strong> Various Sections of the District Court &amp; Disposal of obsolete/useless materials: Role of District &amp; Sessions Judge &amp; Issues relating to training</td>
</tr>
<tr>
<td>03:45 P.M. to 04:00 P.M.</td>
<td><strong>V</strong> Valedictory Session</td>
</tr>
<tr>
<td>04:00 P.M. onwards</td>
<td>Chaired by: <em>Hon’ble Shri Justice Sanjay Yadav</em> Judge In-charge, Judicial Education,</td>
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<tr>
<td></td>
<td><strong>High Tea</strong></td>
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Each Session, except the Sessions taken by the Hon’ble Judges, may be Chaired by the Senior District & Sessions Judge amongst the participants in seriatim

**Note:**
1. The Time Table is subject to change as per exigencies.
2. Use of Cell Phones during the programme is strictly prohibited.

**DIRECTOR**